

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

OA/020/1216/2016

Date of Order : 04.04.2018

Between:

1. K. Ravi Santhosh,
S/o. K. Krishna,
Age 20 years, Occ: unemployed,
R/o. D.No.6-92,
Pollipalli Village, Bhogapuram (M),
Vizianagaram,
Andhra Pradesh – 531 162.
2. Janapa Reddy Bhasker Rao,
S/o. J. Sanyasi Rao,
Age 20 years, Occ: unemployed,
R/o. D.No.15-1, Kasapa Street,
Kasikota, Visakhapatnam,
Andhra Pradesh.

..... Applicants

AND

1. The Union of India rep. by its
Secretary,
Ministry of Defence, South Block,
New Delhi – 110 011.
2. The Chief of Naval Staff,
Integrated Headquarters of Ministry of Defence (Navy),
South Block,
New Delhi – 110 011.
3. The Flag Officer Commanding in Chief,
Eastern Naval Command,
Naval Base,
Visakhapatnam.
4. The Admiral Superintendent (For CAO),
Naval Dockyard,
Visakhapatnam – 530 009.

..... Respondents

Counsel for the Applicants : Mrs. Anita Swain
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. MINNIE MATHEW,ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }

There is no representation for the Applicants. Mr. Laxman represents Mrs. K. Rajitha, learned Senior Central Government Standing Counsel.

2. Initially the O.A. was filed by the Applicants to permit them to write the examination supposed to be conducted by the Respondents. They were permitted by the Tribunal to appear for the examination and they appeared. Thereafter, they filed M.A. No.808/2017 seeking a direction to the Respondents to declare the results. In pursuance thereof, the Respondents declared the results and a copy of the Proceedings dated 10.01.2018 declaring the results is produced before the Bench. The Proceedings indicate that the Applicants did not merit in the Select List in all groups.

3. In view of the results declared whereunder the Applicants were not qualified, no cause survives for adjudication in the O.A. Hence, the O.A. is dismissed without any order as to costs.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R.KANTHA RAO)
JUDL. MEMBER

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